## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 294 OF 2015 & IA NO. 142 OF 2016

Dated: 17<sup>th</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

SRM Power Pvt. Ltd. Vs.		A	Appellant(s)
Bangalore Electricity Supply Co.	Ltd.	& Ors F	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Amit Yadav for Mr. Ankit Shah	
Counsel for the Respondent(s)	:	Mr. Pankhuri Bhardwaj for R-	2 & 4
	<u>OF</u>	RDER	

As agreed by learned counsel for the parties, list the matter for hearing on <u>7.11.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt